

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 900  
TO BE ANSWERED ON 9<sup>TH</sup> February, 2021**

**PAYMENT TO HEALTHCARE WORKERS**  
**900 SHRI KAPIL SIBAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether healthcare workers across the country have been paid fully for their services
- (b) whether Government is providing assistance to the States which are unable to clear the dues and
- (c) whether there are any additional incentives being offered to hire more healthcare workers?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): “Health” being a State subject, the primary responsibility to ensure payment for services is that of respective State Governments. However, Secretary (H), Ministry of Health & Family Welfare in exercise of powers delegated under Section 10 (2) of Disaster Management Act 2005 (vide order No. 40-2/2020-DM-I(A); dated 11<sup>th</sup> March 2020) has directed all State Governments and UT Administration to ensure that salaries of doctors and health workers doing COVID-19 related duty shall be released on time.

(b): Under the National Health Mission (NHM), financial and technical support is provided to States/UTs to strengthen their health care systems including augmenting health human resource on contractual basis as per requirements posed by the States in their Programme Implementation Plans (PIPs).

Additionally, Under the ‘India COVID19 Emergency Response and Health System Preparedness package’ of Rs 15,000 crores has been approved by the Cabinet on 22 nd April 2020 with an objective to prevent, detect and respond to the threat posed by COVID-19. As up to 15th January 2021, Rs 11, 361.67 Crores have been utilized for the same.

(c): Under the National Health Mission, ASHAs are envisaged to be community health volunteers and are entitled only to task/activity-based incentives. The incentives to ASHAs finalized at the national level are regularly reviewed by the Government and activities for which ASHAs would get incentives, are expanded from time to time. An additional incentive of Rs. 1000/- per month is being paid to ASHAs in view of their contribution towards COVID-19 pandemic related work.

Additionally, life insurance benefits are being provided under Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers Fighting COVID-19’ that offers a comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh healthcare providers, including community health workers and private health workers drafted by the Government for COVID-19 related responsibilities, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this.